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**BEFORE THE AJUDICATING AUTHORITY
(NATIONAL COMPANY LAW TRIBUNAL)
AHMEDABAD BENCH
AHMEDABAD**


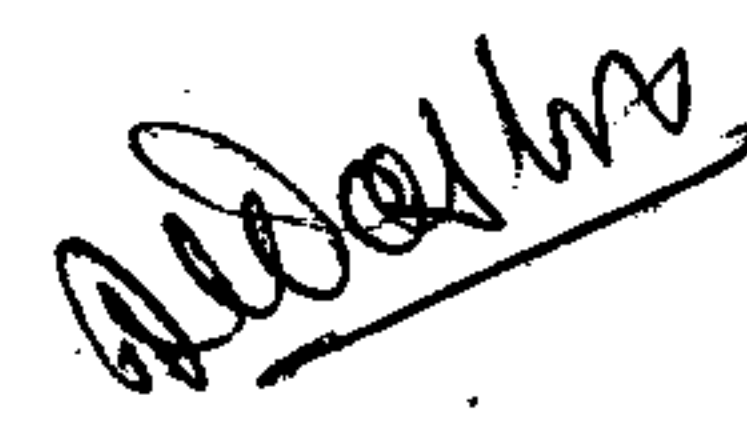
C.P. (I.B) No. 34/7/NCLT/AHM/2018

Coram: **Hon'ble Mr. HARIHAR PRAKASH CHATURVEDI, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.08.2018**

Name of the Company: ALPS Chemicals Pvt Ltd
V/s.
Ratnesh Metal Industries Pvt Ltd.

Section of the Companies Act: Section 7 of the Insolvency and Bankruptcy
Code

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Mr. Saurabh G. Amin	ADVOCATE	FOR, Ratnesh Metal Industries Pvt. Ltd.	
2.	Mr. Kewal J. Shah			
3.	CS Ashish C. Doshi	PCS	Applicant	

ORDER


PCS Mr. Ashish Doshi is present for the Financial Creditor/Petitioner. Advocate Mr. Saurabh Amin with Advocate Mr. Kewal Shah is present for the Respondent.

At the request of Ld. PCS as well as Advocates for the Respondent, matter is adjourned.

The Prayer is allowed.

List the matter on 04.09.2018


**MANORAMA KUMARI
(MEMBER JUDICIAL)**


**HARIHAR PRAKASH CHATURVEDI
(MEMBER JUDICIAL)**

Dated this the 1st of August, 2018.